

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTEENTH REPORT

(Fourth Lok Sabha)

1, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Fourteenth Report.

2. The Committee met on the 20th November, 1967 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 24th November, 1967.

3. The Members whose Resolutions had been included in the List of Business for the 24th November, 1967 had been invited to present their views on the Resolutions before the Committee. Sarvashri Gajraj Singh Rao and Narendra Kumar Salve attended the sitting.

4. The Committee recommend the allocation of time as follows :-

(1) Resolution regarding Uplift of rural India.	1½ hours
(2) Resolution regarding Centre- State relationship.	2 hours
(3) Resolution regarding Movement of pulses.	1 hour

NEW DELHI;

November 20, 1967

Kartika 29, 1889 (Saka)

R.K. KHADILKAR
Chairman,

Committee on Private Members'
Bills and Resolutions.